GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2203 ANSWERED ON:06.08.2010 REGISTERED MEDICAL PRACTITIONER Alagiri Shri S.;Sinh Dr. Sanjay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Medical Council of India or the State Medical Councils are empowered to award punishment or even remove the name of any registered practitioner from the Register; and
- (b) if so, the number of cases of award of punishment and removal of the names of registered practitioners from the Register reported during the last three years and current year alongwith the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) Yes.
- (b) Medical Council of India has informed that out of a total of 1992 complaints received against doctors during the last three years and upto April 2010 this year, 31 doctors have either been warned or their names temporarily removed from the Indian Medical Register for violating Code of Medical Ethics.